

Central Administrative Tribunal  
Principal Bench

(6)

OA No.1037/94

New Delhi Dated: 14.09.94

Sh. N.V. Krishnan, Vice-Chairman (A)  
Smt. Lakshmi Swaminathan, Member (J)

Nawab Singh Mathur,  
Sd Sh. Sunder Lal,  
R/o C-32, Chhajjupur, Babarpur,  
Shahadra, Delhi.

...Applicant

(By Advocate Sh. S.K. Trivedi, though none appeared)

Versus

Union of India through the  
Secretary, Ministry of  
Environment & Forests,  
Paryavaran Bhawan, C.G.O. Complex,  
B Block, Phase-II, Lodi Road,  
New Delhi-110 003.

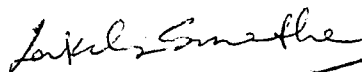
...Respondent

(By Advocate Sh. D.C. Saxena, though none appeared)

ORDER(DRAL)

Hon'ble Mr. N.V. Krishnan:-

This matter has been listed for possible  
final hearing today. As none is present for the  
applicant, the O.A. is dismissed.



(Smt. Lakshmi Swaminathan)  
Member(J)



(N.V. Krishnan)  
VC(A)

Sanju